

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 07.08.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S 992/2007	O.S 288/2012
2. O.S 2278/2007	O.S 136/2014
3. O.S 720/2008	O.S 594/2014
4. O.S 1534/2008	O.S 1284/2014
5. O.S 412/2011	O.S 1202/2019
<b>HEARING</b>	<b>HEARING</b>
6. O.S 1728/2012	O.S 780/2018
7. O.S 222/2014	O.S 568/2019
8. O.S 998/2014	O.S 874/2019
9. O.S 914/2017	O.S 912/2019
10. O.S 182/2018	O.S 1182/2019

Sd/-  
1<sup>st</sup> Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
30.07.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>10:00-11:00 AM</u></b>				
1	O.S. 551/2010 (HEARING) IA/1/2010		VELUMANI <b>Vs</b> S. K. RAMASWAMY	M. NAGARAJA
2	O.S. 1013/2014 (HEARING) IA/1/2014		PUTTAPPA <b>Vs</b> G. GURUSWAMY	MATHRU ASSOCIATES
<b><u>11:00-12:00 AM</u></b>				
3	O.S. 1389/2014 (HEARING) IA/1/2014		PADMAVATHAMMA <b>Vs</b> SHARAD	B. R. PRAKASH
<b><u>3.00- 4.00 PM</u></b>				
4	O.S. 959/2015 (ARGUMENTS) IA/1/2015		N.SUBRAMANI <b>Vs</b> NAGAMMA	D.N.ARUNKUMAR
5	O.S. 379/2016 (ARGUMENTS) IA/1/2016		T.Y.GOVINDAPPA <b>Vs</b> RAJANNA	SANTHOSH.P
6	O.S. 449/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		SIDDAGANGAPPA <b>Vs</b> MANJUNATH P.	R.V. SRINIVASA REDDY
7	O.S. 451/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		SELLADURAI SELLAPAAN <b>Vs</b> G. OMPRAKASH	RAMESH ADITHYA
<b><u>4.00- 5.00 PM</u></b>				
8	O.S. 37/2012 (A.D.R) IA/1/2012		MUNIYAPPA NAIDU <b>Vs</b> VENKATESHA	S.SHAKER SHETTY
9	O.S. 775/2014 (A.D.R) IA/1/2014		RANGANATH <b>Vs</b> RUKMINIYAMMA	C. NANJE GOWDA
10	O.S. 909/2010 (CALL ON) IA/1/2010 IA/2/2010		PATALAPPA <b>Vs</b> MUNIYAPPA	N. CHANNAKRISHNAPPA
11	O.S. 387/2012 (CALL ON) IA/1/2012		KUMUDA C. R. <b>Vs</b> RADHA	K.V. VENKATESH
12	O.S. 845/2017 (OBJECTIONS) IA/1/2017		K P KRISHNA MURTHY <b>Vs</b> M S PUTTAREVAIAH	C H RAMESHA
13	O.S. 71/2019 (HEARING) IA/1/2019		S V V MURTHY <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
14	O.S. 72/2019 (HEARING) IA/1/2019		PRASANNA V MURTHY <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES

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15	O.S. 73/2019 (HEARING) IA/1/2019		SUMANA ARUN <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
16	O.S. 74/2019 (HEARING) IA/1/2019		NAGARAJ M <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
17	O.S. 75/2019 (HEARING) IA/1/2019		ANITHA MADHUSUDHAN <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
18	O.S. 579/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI <b>Vs</b> NARAYANAPPA	KUMAR and KUMAR ADVOCATES
19	O.S. 787/2012 (ARGUMENTS) IA/1/2012		FRANCIS <b>Vs</b> LAZAR	M. VENKATAPPA
20	O.S. 669/2015 (ARGUMENTS) IA/1/2015		M.SHANKAR <b>Vs</b> R.RAJU	B. RANGASWAMY
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 91/2013 (EVIDENCE.) IA/1/2013	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	T.SHANKAREGOWDA <b>Vs</b> K.S.SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
22	O.S. 639/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	B.P.BABITHA <b>Vs</b> MUNIRAJU ALIAS UPENDRA	H.V.DEVARAJU AND OTHERS
23	O.S. 1185/2013 (EVIDENCE.) IA/1/2013	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	B. RAMANJINAPPA <b>Vs</b> R. GURURAJ	PRADEEP NAIK, K AND OTHERS
24	O.S. 1201/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	DHANALAKSHMI <b>Vs</b> PUTTAMMA	V. VISHWANATH
25	O.S. 1301/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	RAMYA P. <b>Vs</b> SARASWATHI	R.KRISHNA MURTHY AND OTHERS
26	O.S. 1599/2013 (EVIDENCE.) IA/1/2013	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	GEETHA <b>Vs</b> RAMANNA	K. MUNIRAJU
27	O.S. 1005/2014 (EVIDENCE.) IA/1/2014	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	B. C. NANDA <b>Vs</b> RAGHAVENDRA RAO	M.G.SATEESHA
28	O.S. 1239/2014 (EVIDENCE.) IA/1/2014	<b>10-08-2020</b> <b>(1.00- 2.00 PM)</b>	M.NARAYANASWAMY <b>Vs</b> V.SRINIVAS	H.M.G

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29	O.S. 709/2004 (EVIDENCE.) IA/1/2004	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	B.NAGARAJU <b>Vs</b> BASAPPA	S.R.SRINIVASAMURTHY and S.P.SRINATH
30	O.S. 293/2008 (EVIDENCE.) IA/3/2008 IA/1/2008 IA/2/2008	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	VASANTH KUMAR <b>Vs</b> K. DODDA LAKSHMAN	SATYAKI ASSOCIATES
31	O.S. 585/2010 (EVIDENCE.) IA/1/2010	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	T. K. DURAISWAMY <b>Vs</b> CHALUVARAJU	S. V. VENUGOPAL
32	O.S. 701/2010 (EVIDENCE.) IA/1/2010	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	SRINIVASA <b>Vs</b> DODDAPPAYANNA	B.V. RAMA MOORTHY
33	O.S. 599/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	SIWANI H J <b>Vs</b> KRISHNAPPA	KUMAR and KUMAR ADVOCATES
34	O.S. 769/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	M SUBRAMANI <b>Vs</b> E . SUBRAMANI	PRASAD REDDY. G.S
35	O.S. 1173/2011 (EVIDENCE.) IA/1/2011	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	AKKAYYAMMA <b>Vs</b> DODD PILLAMMA	BABU
36	O.S. 1225/2011 (EVIDENCE.) IA/1/2011	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	RADHAKRISHNA RAO <b>Vs</b> RADHAKRISHNA RAO	SRINIVASA GOWDA
37	O.S. 421/2012 (EVIDENCE.) IA/1/2012	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	V DEVANDRAPPA <b>Vs</b> P.R SATHYAVATHI	M.MOHAN KUMAR
38	O.S. 741/2012 (EVIDENCE.)	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	SUDHABAI S. KALKUNDRI <b>Vs</b> MALLIKARJUNA	MAHESH S. KAMMAR
39	O.S. 1193/2012 (EVIDENCE.) IA/1/2012	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	C. MUNIRAJU <b>Vs</b> MUNIVENKATAPPA	KRISHNA G.
40	O.S. 1267/2012 (EVIDENCE.)	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	BRIAN D SOUZA <b>Vs</b> ALBERT LOBO	ROHIH GOWDA
41	O.S. 1537/2012 (EVIDENCE.) IA/1/2012	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	SREERAMALU <b>Vs</b> CABLE SRINIVAS	K VENKATESH
42	O.S. 89/2013 (EVIDENCE.) IA/1/2013	<b>10-08-2020</b> <b>(12.00- 1.00 PM)</b>	M.DEVARAJ <b>Vs</b> K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
43	O.S. 339/2015 (EVIDENCE.) IA/1/2015	<b>10-08-2020</b> <b>(3.00- 4.00 PM)</b>	MASTHAN SAB <b>Vs</b> BHANU BEE	M.D. BASAVANNA AND OTHER ADVOCATES

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44	O.S. 1001/2015 (EVIDENCE.) IA/1/2015	<b>10-08-2020</b> <b>(3.00- 4.00 PM)</b>	M.YARAB BASHA <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA
45	O.S. 223/2016 (DEFENCE EVIDENCE) IA/1/2016	<b>10-08-2020</b> <b>(3.00- 4.00 PM)</b>	S BASAVARAJU <b>Vs</b> V BASAVARAJU	LOKESH R
46	O.S. 345/2016 (APPEARANCE OF PARTY) IA/1/2016	<b>10-08-2020</b> <b>(3.00- 4.00 PM)</b>	MANJULA <b>Vs</b> K.THYAGARAJU	M.S.PRAKASH.
47	O.S. 781/2014 (A.D.R) IA/1/2014	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	P. B. SHIVAKUMAR <b>Vs</b> P. R. CHANDRASHEKAR	R. SHYAMA
48	O.S. 987/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	RAJANNA <b>Vs</b> THE TAHSILDAR	M.MUDDAYYA AND OTHERS
49	O.S. 495/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	K K CHACKO <b>Vs</b> RADHAMMA	DILRAJ ROHIT SEQUEIRA
50	O.S. 561/2018 (A.D.R) IA/1/2018	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	VIKAS CHATURVEDI <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI
51	O.S. 683/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	RAJASHEKAR <b>Vs</b> HANUMAKKA	IMBRAN PASHA
52	O.S. 919/2018 (A.D.R) IA/1/2018	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	ASHOK KUMAR <b>Vs</b> RAJANNA	D VENUGOPAL
53	O.S. 1539/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	A.A. DAKSHINAMURTHY <b>Vs</b> SYED JAFFAR	A CHANDRACHUD
54	O.S. 435/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	JAYAMMA <b>Vs</b> K. VENKATESH BABU	BHASKAR D.
55	O.S. 543/2019 (A.D.R) IA/1/2019	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	AYYANNA <b>Vs</b> K L SANTOSH	SHANKARACHAR. S
56	O.S. 591/2019 (A.D.R) IA/1/2019	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	ARUNA NICHANI <b>Vs</b> P.K. SHIVAKUMAR	S.V GIRIDHAR
57	O.S. 629/2019 (A.D.R) IA/1/2019	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	SRINIVASA MURTHY <b>Vs</b> M. LAKSHAMAN	A. HANUMANTHAPPA

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58	O.S. 993/2019 (A.D.R) IA/1/2019	<b>10-08-2020</b> <b>(4.00- 5.00 PM)</b>	K.M NANJAPPA <b>Vs</b> J. RANGASWAMY	N. AND N
59	O.S. 461/2011 (EVIDENCE.)	<b>10-08-2020</b>	MUNIYAPPA <b>Vs</b> VENKATASWAMAPPA	CHANDRAPPA and ASSOCIATION
60	O.S. 1163/2012 (EVIDENCE.) IA/1/2012	<b>10-08-2020</b>	ANUSUYA. N. <b>Vs</b> NAGAMALLESHWARI	B. S. BYREGOWDA
61	O.S. 141/2015 (EVIDENCE.) IA/1/2015	<b>10-08-2020</b>	LAKSHMAMMA <b>Vs</b> GOVINDAPPA	CHANDRAPPA T
62	O.S. 1443/2016 (EVIDENCE.) IA/1/2016	<b>10-08-2020</b>	JAYA BHARATHI <b>Vs</b> OPTIONS ADVERTISING REP BY R K N PILLAI	SUBBI REDDY
63	O.S. 903/2017 (EVIDENCE.) IA/1/2017	<b>10-08-2020</b>	VENKATALAKSHMAMMA <b>Vs</b> MUNIRAJU	R A DEVANAND
64	O.S. 1185/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	<b>10-08-2020</b>	V. A. NAVEEN <b>Vs</b> M. G. RAJAKUMAR	A. CHANDRACHUD
65	O.S. 1647/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>10-08-2020</b>	M GOPI <b>Vs</b> P SHUKLADEVI	N.R.R AND OTHERS
66	O.S. 39/2015 (A.D.R) IA/1/2015	<b>10-08-2020</b>	R.SUDARSHANA <b>Vs</b> M.RAMESH	A AND M LEGAL
67	O.S. 385/2018 (A.D.R) IA/1/2018	<b>10-08-2020</b>	.G. OMPRAKASH <b>Vs</b> CHALLADORAI	A, VENKATA REDDY
68	O.S. 469/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	K. RANGANATH <b>Vs</b> THE VILLAGE ACCOUNTANT	L.S LAW FIRM
69	O.S. 471/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	S.K. MANJUNATH <b>Vs</b> THE VILLAGE ACCOUNTANT	L.S LAW FIRM
70	O.S. 499/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	A.H. MEMORIAL EDUCATIONAL TRUST REP BY NISSAR AHMED <b>Vs</b> MUNIKRISHNAPPA	A. ANIL KUMAR SHETTY
71	O.S. 585/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	Y RAVIKUMAR REP BY M NARAYANASWAMY <b>Vs</b> R NAGABHUSHANA	K V PRAKASH

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72	O.S. 679/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	VARADARAJ <b>Vs</b> JAYAMMA	N.KUMAR
73	O.S. 763/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	MANGALAMMA <b>Vs</b> RAJAGOPAL ALIAS GOPALAPPA	P.N VARADARAJA
74	O.S. 1007/2019 (SUMMONS)	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	VIJAYA BANK REP BY MANAGER <b>Vs</b> N. VEENA	P. ANAND
75	O.S. 1123/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	INDIRA REP BY SOMASHEKAR V S <b>Vs</b> ASHIRVADAM	M.L GOWDA
76	O.S. 1397/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	K N NARAYANA REDDY <b>Vs</b> KMK DEVELOPERS PVT LTD REP BY N MANJUNATHA REDDY	E. VENKATARAMI REDDY
77	O.S. 1443/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	B. PRATHAP CHANDRAN <b>Vs</b> THE AUTHIRIZED OFFICER AND CHEIF MANAGER LAKSHMI VILAS BANK	R. SRINIVAS
78	O.S. 1485/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	K.N. PAPE GOWDA <b>Vs</b> T.S. RAHULLA	G. PAPI REDDY
79	O.S. 1497/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	DAVID RAJ <b>Vs</b> MARIYAMMA	K. BHEEMANNA
80	O.S. 1515/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	RAMAKRISHNA B.C <b>Vs</b> MADHU A.	V. VANITHA DEVI
81	O.S. 1637/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	RAMESH <b>Vs</b> SRINIVAS ALIAS SEENAPPA	RAMESHA B.N
82	O.S. 1653/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	NARASIMHA ARMUGAM SOLINGHUR <b>Vs</b> SOFI SELVA KUMARI	HONAVA LAW CHAMBERS
83	O.S. 1715/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	SADASHIVA REDDY <b>Vs</b> B. ALPHONS	V. ANAND
84	O.S. 1753/2019 (SUMMONS) IA/1/2019	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	B.V. JINESH KUMAR <b>Vs</b> RAZIYA BEGUM	SHANMUKHAPPA
85	O.S. 17/2020 (SUMMONS) IA/1/2020	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	M. GURUSIDAPPA <b>Vs</b> K. M. MAHALINGAPPA	D. MALLIKARJUNASWAMY

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86	O.S. 29/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	GOVINDARAJU REP BY NAGARAJU M <b>Vs</b> K.G CHANDRASHEKAR	C, RAVIKUMAR
87	O.S. 165/2020 (SUMMONS) IA/1/2020	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	SUNIEL N SHAH <b>Vs</b> VENKATAMMA	ANIL BABU C
88	O.S. 231/2020 (SUMMONS) IA/1/2020	<b>17-09-2020</b> <b>(10:00-11:00 AM)</b>	LAKSHMAN REDDY <b>Vs</b> YESHODAMMA	H.S RAMAMURTHY
89	O.S. 517/2014 (NOTICE) IA/1/2014 IA/2/2014	<b>17-09-2020</b> <b>(10:00-11:00 AM)</b>	M. INDRA <b>Vs</b> MARIYAPPA	J.V. PRAKASHA
90	Misc 9/2018 (NOTICE)	<b>17-09-2020</b> <b>(10:00-11:00 AM)</b>	B.N. JAYAPRAKASH <b>Vs</b> GEORGE VARGHESE	M.K. MOHAN
91	O.S. 779/2018 (NOTICE) IA/1/2018 IA/2/2018	<b>17-09-2020</b> <b>(10:00-11:00 AM)</b>	PURUSHOTHA B.K <b>Vs</b> THE BROTHERS OF THE HOLY CHRIST	H.,N GOPI MOHANA
92	Misc 57/2019 (NOTICE)	<b>17-09-2020</b> <b>(10:00-11:00 AM)</b>	G NANJUNDAPPA <b>Vs</b> VARALAKSHMI	CAA
93	Misc 58/2019 (NOTICE)	<b>17-09-2020</b> <b>(10:00-11:00 AM)</b>	V G HEGDE KATTE <b>Vs</b> HANUMANTHARAYAPPA	H AND P
94	Misc 64/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>17-09-2020</b> <b>(10:00-11:00 AM)</b>	MEHABOOB <b>Vs</b> S.BABU	V.N KUMAR AND ASSOCIATES
95	O.S. 839/2016 (HEARING) IA/1/2016	<b>17-09-2020</b> <b>(1.00- 2.00 PM)</b>	B.V.VENKATAPPA <b>Vs</b> YELLAMMA	H.N.KUMAR
96	O.S. 1005/2009 (AMENDMENT) IA/1/2009	<b>17-09-2020</b> <b>(11:00-12:00 AM)</b>	RENUKARADHYA <b>Vs</b> V. BHANUMATHI	K. R. KUMAR and ANR.
97	O.S. 329/2013 (AMENDMENT) IA/1/2013 IA/2/2013	<b>17-09-2020</b> <b>(11:00-12:00 AM)</b>	PARVATH WADEYAR <b>Vs</b> PANDU KUMAR	G.M.SHIVA KUMAR
98	O.S. 1503/2013 (AMENDMENT) IA/1/2013	<b>17-09-2020</b> <b>(11:00-12:00 AM)</b>	PRADEEP BALIGA <b>Vs</b> K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
99	O.S. 1127/2019 (AMENDMENT) IA/1/2019	<b>17-09-2020</b> <b>(12.00- 1.00 PM)</b>	MUNIYAMMA <b>Vs</b> RAJAMMA	K. VIJAYA KUMAR
100	O.S. 1299/2019 (HEARING) IA/1/2019	<b>17-09-2020</b>	SHANTHA KUMARI <b>Vs</b> C. SATISH KUMAR	M.MOHAN KUMAR AND ASSOCIATES



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 07-08-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
101	O.S. 775/2018 (AMENDMENT) IA/1/2018	<b>17-09-2020</b>	SHIRADI SAI LAYOUT OWNERS WELFARE ASSOCIATION REP BY ITS PRESIDENT <b>Vs</b> HOUSE OF HIRANANDANI REP BY SUADELA CONSTRUCTIONS	C. NARAYANASWAMY

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